

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 1(ND)/2014

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: M/s. Servsystem Pvt. Ltd. & Ors. V/s. M/s. Rose Serviced Apartments (India) Pvt. Ltd. & Ors.

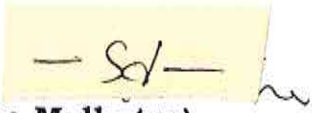
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Ms. Payal Chandra, Advocate		
	For the Respondents (s):	Mr. H. L. Tikku, Sr. Advocate with Mr. Rajnish Sinha, Advocate Mr. Nikhil Jain, Advocate		

ORDER

This case has been received on transfer from the Hon'ble Principal Bench.

To come up on 24th November, 2017.


(Ina Malhotra)
Member (J)